

The emoluments and other facilities for the employees of the Regional Rural Banks have therefore been determined accordingly.

Boosting of export of jute good

330. SHRI AMAR ROYPRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) the special steps Government have taken to boost the export of jute manufactured goods during Sixth Five Year Plan; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Government have taken various measures to boost exports of jute goods which include grant of cash compensatory support on export of jute goods from September, 1981, promotion of research work for development of new products etc. Efforts are also being made for capturing new markets for traditional and non-traditional items through greater involvement of State Trading Corporation. A number of applications for setting up of 100 per cent export oriented units have been cleared by Government. India is also participating in the regional and international level consultations among jute producing and consuming countries under the auspices of UNCTAD ESCAP, FAO etc. aimed at formulating joint action programme to stabilise prices of jute goods. Necessary action to implement recommendations of the Task Force on jute goods in regard to demand and supply factors, long term problems of technological improvements, market promotion and export strategy has already been initiated.

Recovery of Agricultural Loans

331. SHRI R. P. DAS: Will the Minister of FINANCE be pleased to state:

(a) what is the recovery percentage of agricultural loans, both short and medium term, State-wise details with all India average of the recovery;

(b) category of the beneficiaries i.e. (1) less than 5 acres of wet land, 5—10 acres of wet land, 10—15 acres of wet land, 15—20 acres of wet land, 20—25 acres of wet land, 25—30 acres of wet land and above 30 acres of wet land; (2) less than 10 acres of dry land, 10—15 acres of dry land, 15—20 acres of dry land, 20—25 acres of dry land, 25—30 acres of dry land, 30—35 acres of dry land and above 35 acres of dry land;

(c) whether Government propose to make any policy change in this respect; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The State-wise recovery performance of public sector banks as on the last Friday of June 1980 (latest available) in respect of both short term loans and term loans is given in the annexure.

(b) The existing reporting system does not yield data relating to recovery position under the mentioned categories of beneficiaries.

(c) and (d). Public Sector banks in cooperation with the concerned State level agencies are making necessary efforts to improve the position relating to recovery of such dues.

Statement

State-wise recovery position of Agricultural Advances as at the end of June, 1982

Sr. No.	State/Union Territory	% of recovery to demand	
		Short term loans	Term Loans
1	2	3	4
1.	Andaman & Nicobar Islands	74.5	22.7
2.	Andhra Pradesh	56.3	42.6

1	2	3	4
3.	Arunachal Pradesh	30.2	51.0
4.	Assam	13.4	35.8
5.	Bihar	29.8	38.8
6.	Chandigarh	45.8	74.8
7.	Dadar & Nagar Haveli	22.5	50.7
8.	Delhi	45.0	44.0
9.	Goa, Daman & Diu	64.5	54.5
10.	Gujarat	51.5	45.5
11.	Haryana	74.0	63.4
12.	Himachal Pradesh	44.6	61.0
13.	Jammu & Kashmir	40.0	63.6
14.	Karnataka	59.0	38.4
15.	Kerala	72.0	55.6
16.	Lakshadweep	34.1	0.0
17.	Madhya Pradesh	43.6	36.1
18.	Maharashtra	56.3	32.7
19.	Manipur	24.8	22.8
20.	Meghalaya	21.0	45.6
21.	Mizoram
22.	Nagaland	54.8	68.8
23.	Orissa	47.4	39.8
24.	Pondicherry	67.3	50.7
25.	Punjab	83.0	80.1
26.	Rajasthan	63.0	50.7
27.	Sikkim
28.	Tamil Nadu	57.3	40.0
29.	Tripura	40.4	58.3
30.	Uttar Pradesh	55.0	52.9
31.	West Bengal	35.3	26.7
All India		57.0	46.1